to a registered and authorized recycler or re-processor having environmentally sound recycling facilities.

The Government has also notified the E-Waste (Management and Handling) Rules, 2011 on 12th May, 2011. These Rules will come in to effect from 01.05.2012. The concept of Extended Producer Responsibility (EPR) has been enshrined in these rules to make EPR a mandatory activity associated with the production of electronic and electrical equipments. EPR is an environment protection strategy that makes the producer responsible for the entire life cycle of the product, especially for take back, recycling and final disposal of the product.

Under these Rules, producers will be responsible for collection of e-waste generated from the end of life of their products by setting up collection centers or take back systems either individually or collectively.

Further, Guidelines for Environmentally Sound Management of E-waste brought out by Central Pollution Control Board provide the approach and methodology for environmentally sound management of e-waste.

The Government is also implementing a scheme to provide financial assistance for setting up of integrated recycling facilities for E-waste on public private partnership mode.

Climate Change Action Plan

*295. SHRI BAISHNAB PARIDA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that the State Government of Odisha has sent a Climate Change Action Plan to the Ministry for its consideration;
- (b) whether it is also a fact that a financial outlay of `17,000 crores has been estimated for the Action Plan to focus on eleven different areas for a period of five years upto 2015; and
 - (c) if so, by when clearance would be given by the Ministry?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (c) Government of Odisha has prepared a State Action Plan on Climate Change (SAPCC) in response to the request made by the Ministry of Environment and Forests, Government of India, as a follow up of the announcement made by the Prime Minister in the Conference of State Environment Ministers held on August 18, 2009 and submitted to this Ministry on June 13, 2011. The SAPCC has proposed activities under eleven sectors namely Agriculture, Water, Coastal and Disaster, Energy, Fisheries and Animal resources, Forests, Health, Industry, Mining, Transport and Urban, with a total budget provision of Rs. 17,032 crores for five years.

The draft SAPCC was considered on September 27, 2011 by the Expert Committee on Climate Change set up in this Ministry. Recommendations of the Expert Committee have been conveyed to the Government of Odisha with a request to submit the final SAPCC for consideration of the National Steering Committee on Climate Change set up in the Ministry of Environment and Forests.

Strengthening of National Small Savings Schemes

*296. DR. E.M. SUDARSANA NATCHIAPPAN: Will the Minister of FINANCE be pleased to state:

- (a) whether Government will strengthen the National Small Savings Schemes by increasing the interest rate on deposits, as the RBI has given the liberty to the banks to meet the competition;
- (b) whether Government will declare the Small Savings Scheme Agents as Mobile Bank Agents and provide them Electronic Instruments, as already done by Commercial Banks; and
 - (c) if so, the commission fixed for them?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) Yes, Sir. The Government has increased the rate of interest on small savings instruments with effect from 1st December, 2011. Details are as under:—

Instrument	Pre-revised	Revised
	rate (%)	rate (%)
Savings Bank	3.50	4.00
1 Year Time Deposit6.25	7.70	
2 Year Time Deposit6.50	7.80	
3 Year Time Deposit7.25	8.00	
5 Year Time Deposit7.50	8.30	
5 Year Recurring Deposit	7.50	8.00
5 Year Senior Citizens Savings Scheme (SCSS)	9.00	9.00
5 Year Monthly Income Account (MIS)	8.00 (6 year MIS)	8.20
5 Year National Saving Certificate (NSC)	8.00 (6 year NSC)	8.40
10 Year National Saving Certificate	New instrument	8.70
Public Provident Fund (PPF)	8.00	8.60

(b) There is no such proposal.